N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that from **14th November 2022 to 18th November 2022** :

I

The Division Bench comprising of **The Hon'ble The Chief Justice** and the **Hon'ble Smt. Justice Vibha V. Kankanwadi** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Smt. Justice Vibha V. Kankanwadi**.

II

The **Hon'ble Shri. Justice Y. G. Khobragade** will sit singly and take up matters pertaining to Single Bench as per the Board to be notified separately.

High Court, Appellate Side,
Bombay.

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judl-I)

Date : 10th November 2022